

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3579
ANSWERED ON TUESDAY, 24TH MARCH, 2026

Companies registered in West Bengal

3579 Shri Samik Bhattacharya:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) total number of companies registered in the State of West Bengal as per records of the Ministry, category-wise (active, dormant, under liquidation, etc);
- (b) the number of active companies in West Bengal that reported net profits exceeding ₹1 crore and ₹10 crore respectively in each of the last five financial years;
- (c) the number of companies in West Bengal that have filed statutory returns in Form AOC-4 (financial statements) and Form MGT-7 (annual return) during each of the last five financial years, year-wise; and
- (d) the number of companies in West Bengal that were struck off under Section 248 of the Companies Act in last five years?

ANSWER

Minister of State in the Ministry of Corporate Affairs; Minister of State in the Ministry of Road Transport and Highways

(Shri Harsh Malhotra)

- (a) Number of companies registered in the State of West Bengal as per records of the Ministry, category-wise is at Annexure-A.
- (b) The number of active companies in West Bengal that reported net profits exceeding ₹1 crore and ₹10 crore respectively in each of the last five financial years is at Annexure-B.
- (c) The number of companies in West Bengal that have filed statutory returns in Form AOC-4 (financial statements) and Form MGT-7 (annual return) in each of the last five financial years, year-wise is at Annexure-C.
- (d) The number of companies in West Bengal that were struck off under Section 248 of the Companies Act in last five years is at Annexure-D.

In reply to Part (a) of Rajya Sabha Parliament Question No. 3579 for 24.03.2026**Total companies registered, category-wise in West Bengal as on 28.02.2026**

Status of Companies	Number of Companies
Active	1,54,575
Amalgamated	11,816
Converted to LLP	5,913
Dissolved	849
Dormant under section 455	430
Strike Off	78,615
Under Liquidation	1,016

Annexure-B

In reply to Part (b) of Rajya Sabha Parliament Question No. 3579 for 24.03.2026

Number of Active Companies in West Bengal that reported net profits exceeding INR 1 crore and INR 10 crores respectively in each of last five financial years.

Financial Year	INR 10 crore or more	INR 1 crore or more
2020-21	819	4,686
2021-22	1,020	5,830
2022-23	1,113	6,110
2023-24	1,351	7,268
2024-25	1,782	7,543

In reply to Part (c) of Rajya Sabha Parliament Question No. 3579 for 24.03.2026

Number of companies in West Bengal that have filed statutory returns (AOC-4 and MGT-7) in each of last five Financial Years are tabulated below:-

Financial Year	Annual Return	Financial Statement
	MGT-7	AOC-4
2020-21	96,567	95,602
2021-22	1,02,505	1,01,499
2022-23	1,08,304	1,07,222
2023-24	1,14,939	1,13,684
2024-25	1,22,169	1,20,637

In reply to Part (d) of Rajya Sabha Parliament Question No. 3579 for 24.03.2026

Number of companies in West Bengal that were struck off under Section 248 (1) & (2) of the Companies Act, 2013 in each of last five financial years

Financial Year	Number of Companies Struck off u/s 248 (1) & (2)
2020-2021	4
2021-2022	9,338
2022-2023	3,682
2023-2024	721
2024-2025	922